

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
STARRED QUESTION No. 144
TO BE ANSWERED ON THE 16th December, 2022

Setting up of Bulk Drug Parks

***144. SHRI VENKATESH NETHA BORLAKUNTA:
SHRI M.V.V. SATYANARAYANA:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has received any proposals for setting up of Bulk Drug Parks across the country;
- (b) if so, the details thereof, State/UT-wise particularly from Telangana, Andhra Pradesh, Himachal Pradesh, Gujarat and Jharkhand;
- (c) the current status of each of the projects and the time-frame by which the projects are likely to be sanctioned and completed, State/UT-wise;
- (d) the details of funds allocated and utilized for such bulk drug parks, State/UT-wise;
- (e) whether such parks will reduce India's dependence on foreign countries for imports of chemicals by the pharmaceutical industry and if so, the details thereof;
- (f) the details of eligibility criteria required for setting up of Bulk Drug Park in Palamu, Jharkhand; and
- (g) whether the Government is planning on expanding the said scheme to other States and if so, the details thereof?

ANSWER

**MINISTER IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(DR. MANSUKH MANDAVIYA)**

(a) to (g): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF STARRED QUESTION NO. 144 FOR REPLY ON 16.12.2022

(a) to (d): Department of Pharmaceuticals implements the Scheme for Promotion of Bulk Drug Parks to facilitate setting up of Three (3) Bulk Drug Parks in the country. The total financial outlay of the scheme is Rs. 3000 crore and the tenure of the Scheme is from 2020-21 to 2024-25. The financial assistance by the centre is subject to a maximum limit of Rs.1000 Crore per park or 70% of the project cost of CIF (90% in case of North Eastern States and Hilly States), whichever is less. Under the scheme, the Department had received proposals from 13 States viz, (i) Uttar Pradesh (ii) Tamil Nadu (iii) Telangana (iv) Karnataka (v) Maharashtra (vi) Gujarat (vii) Madhya Pradesh (viii) Rajasthan (ix) Punjab (x) Haryana (xi) Himachal Pradesh (xii) Andhra Pradesh and (xiii) Odisha.

After evaluation of the proposals, Andhra Pradesh, Gujarat and Himachal Pradesh were conveyed final approval in October-November 2022 for creation of common infrastructure facilities (CIF) in the proposed Bulk Drug Parks in these 3 States, under the scheme. The respective State Implementing agencies (SIA) have indicated completion of these projects within next 24-28 months.

An amount of Rs. 900 crore has been allocated under the scheme in BE 2022-23 to release the first instalment of Rs.300 Cr per State. Till date, first installment of Rs. 300 crore were released to the State Implementing Agency (SIA) of Gujarat and first installment to the SIAs of HP and AP will be released, after the receipt of corresponding state shares to the SIA accounts.

(e): India is one of the major producers of Active Pharma Ingredients (API) or bulk drugs in the world. India exported Bulk Drugs worth Rs. 33,320 crore in financial year 2021-22. However, the country also imports various Bulk Drugs / APIs from various countries, because of economic considerations. The Government strives to minimize country's dependence on imports and to give fillip to indigenous manufacturing, realizing the needs for Drug Security and in order to make the country self-reliant in APIs and drug intermediates. The objective of the specific interventions of the Government such as PLI scheme for Bulk Drugs and Bulk Drugs Park Schemes is to reduce the import dependence to significant levels.

(f) & (g): There is no proposal to expand the scheme for Promotion of Bulk Drug Parks to other States. No proposal was received in respect of Bulk Drug park at Palamu, Jharkhand.

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